GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 4605 TO BE ANSWERED ON 22.07.2019

MINIMUM WAGES GUARANTEE SCHEME

†4605. SHRI PASHUPATI KUMAR PARAS: SHRI RAMCHANDRA PASWAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government proposes to implement Minimum Wages Guarantee Scheme in all the States;
- (b)if so, the number of youth likely to be benefitted through this Scheme;
- (c)whether the Government has made any assessment with regard to the percentage of unemployed youth likely to get employment through this scheme;
- (d)if so, the State-wise details thereof;
- (e)whether any assessment has been made with regard to the State-wise benefit of this Scheme; and
- (f)whether the increase in the rate of employment of the youth of Bihar would result in curbing unemployment and if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a): Sir, There is no such proposal. However, a draft Labour Code on Wages Bill, 2019, has been prepared after amalgamation, simplification and rationalization of the relevant provisions of the Minimum Wages Act, 1948; the Payment of Wages Act, 1936; the Payment of Bonus Act, 1965; and the Equal Remuneration Act, 1976. The provisions of the Code on Wages Bill, 2019 are at pre-legislative stage.

Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are appropriate Governments to fix, review and revise the minimum wages of the workers employed in the scheduled employment under their respective jurisdictions. A copy of current rate of minimum wages w.e.f. 01.04.2019 for Central Sphere is at Annexure.

(b) to (f): Does not arise.

Annexure in reply to part (a) of Lok Sabha Unstarred Question No. 4605 for 22.07.2019

Area wise Current Rates of Minimum Wages for Scheduled Employments in the Central Sphere

As on 01.04.2019

	As on 01.04.2019						
Name of Scheduled	Ca	tegory of Worker	Rates of wage	es including V.D.A per o	day (in Rs.)		
Employment			Area A	Area B	Area C		
1. Agriculture	Unskilled		371.00	339.00	336.00		
	Semi-Skilled/L	Inskilled Supervisory	407.00	373.00	343.00		
	Skilled/Clerica	l	441.00	407.00	372.00		
	Highly Skilled		488.00	454.00	407.00		
2. Workers	1. Excavation & removal of over burden with 50 meters lead/1.5 meters lift:						
engaged in Stone	(a) Soft Soil		393.00				
Mines for Stone	(b) Soft Soil wi	th Rock	592.00				
Breaking and Stone	(c) Rock		784.00				
Crushing	2. Removal an	d Staking of rejected stones					
		s lead 1.5 metres lift		316.00			
	Stone breaking	g or Stone Crushing for the sto	ne size				
	(a) 1.0 inch to	1.5 inches		2417.00			
	(b) Above 1.5 Inches to 3.0 Inches			2067.00			
	(c) Above 3.0 Inches to 5 Inches		1213.00				
	(d) Above 5.0		995.00				
3. Sweeping and Cleaning	Unskilled		584.00	487.00	390.00		
4. Watch and Ward	Without Arms		710.00	645.00	551.00		
	With Arms		772.00	710.00	645.00		
5. Loading and Unloading	Unskilled		584.00	487.00	390.00		
6. Construction	Unskilled		584.00	487.00	390.00		
	Semi-Skilled/Unskilled Supervisory		645.00	551.00	457.00		
	Skilled/Clerica	I	710.00	645.00	551.00		
	Highly Skilled		772.00	710.00	645.00		
7. Non-Coal Mines			Above				
			Ground	Below Ground			
	Unskilled		390.00	487.00			
	Semi-Skilled/L	Inskilled Supervisory	487.00	584.00			
	Skilled/Clerica	I	584.00	681.00			
	Highly Skilled		681.00	761.00			
Name of Schedulded Employment		Non	nenclature				
1. Agriculture	Agriculture						
2. Workers engaged Mines for Stone Brea	gaged in Stone Workers engaged in Stone ne Breaking and			e Breaking and Stone C	rushing		
Stone Crushing	Γ						
3. Sweeping and	, ,	f Sweeping and Cleaning exclu	•	•	loyment of		
Cleaning	Manual Scaver	ngers and Construction of Dry L	atrines (Prohibiti	on) Act, 1993			

4. Watch and Ward	Employment of Watch and Ward					
5. Loading and	Employment in Loading and Unloading in (i) Goods Sheds, Parcel Offices of Railways; (ii) Other					
Unloading	Goodssheds, Godowns, Warehouses etc. and; (iii) Docks and Ports					
6. Construction	Construction or maintenance of Roads or Runways or in Building Operations including laying					
	down Underground Electric, Wireless, Radio, Television, Telephone, Telegraph and Overseas					
	Communication Cables and similar other Underground Cabling Work, Electric Lines, Water					
	Supply Lines and Sewerage Pipe Lines					
7. Non-Coal Mines	Employees engaged in the employment of Gypsum, Barytes, Bauxite, Manganese, China Clay,					
	Kyanite, Copper, Clay, Magnesite, White Clay, Stone, Steatite (including the mines producing					
	Soap Stones and Talc), Orchre, Asbestos, Fire Clay, Chromite, Quartzite, Quartz, Silica, Graphite,					
	Felspar, Laterite, Dolomite, Red Oxide, Wolfram, Iron Ore, Granite, Rock Phosphate, Hematite,					
	Marble and Calcite, Uranium, Mica, Lignite, Grave, Slate and Magnetite Mines					

CLASSIFICATION OF AREA

AREA – "A"					
Ahmedabad	(UA)	Hyderabad	(UA)	Faridabad complex	
Bangaluru	(UA)	Kanpur	(UA)	Ghaziabad	
Kolkata	(UA)	Lucknow	(UA)	Gurgaon	
Delhi	(UA)	Chennai	(UA)	Noida	
Greater Mumbai	(UA)	Nagpur	(UA)	Secunderabad	
Navi Mumbai		Pune	(UA)		
		AREA – "B"	•		
Agra	(UA)	Gwalior	(UA)	Port Blair	(UA)
Ajmer	(UA)	Hubli-Dharwad	(M. Corpn)	Puducherry	(UA)
Aligarh	(UA)	Indore	(UA)	Raipur	(UA)
Allahabad	(UA)	Jabalpur	(UA)	Raurkela	(UA)
Amravati	(M.Corpn)	Jaipur	(M.Corpn)	Rajkot	(UA)
Amritsar	(UA)	Jalandhar	(UA)	Ranchi	(UA)
Asansol	(UA)	Jalandhar-Cantt.	(UA)	Saharanpur	(M.Co rpn)
Aurangabad	(UA)	Jammu	(UA)	Salem	(UA)
Bareilly	(UA)	Jamnagar	(UA)	Sangli	(UA)
Belgaum	(UA)	Jamshedpur	(UA)	Shillong	
Bhavnagar	(UA)	Jhansi	(UA)	Siliguri	(UA)
Bhiwandi	(UA)	Jodhpur	(UA)	Solapur	(M.Co rpn)
Bhopal	(UA)	Kannur	(UA)	Srinagar	(UA)
Bhubaneshwar	(UA)	Kochi	(UA)	Surat	(UA)
Bikaner	(M.Corpn)	Kolhapur	(UA)	Thiruvanantapuram	(UA)
Bokaro Steel City	(UA)	Kollam	(UA)	Thrissur	(UA)
Chandigarh	(UA)	Kota	(M.Corpn)	Tiruchirappalli	(UA)
Coimbatore	(UA)	Kozhikode	(UA)	Tiruppur	(UA)
Cuttack	(UA)	Ludhiana	(M.Corpn)	Ujjain	(M.Co rpn)
Dehradun	(UA)	Madurai	(UA)	Vadodara	(UA)
Dhanbad	(UA)	Malappuram	(UA)	Varanasi	(UA)

Durgapur	(UA)	Malegaon	(UA)	Vasai- Virar City	(M.Co
					rpn)
Durg-Bhilai	(UA)	Mangalore	(UA)	Vijayawada	(UA)
Nagar					
Erode	(UA)	Meerut	(UA)	Vishakhapatnam	(M.Co
					rpn)
Firozabad		Moradabad	(M. Corpn)	Warangal	(UA)
Goa		Mysore	(UA)	Gorakhpur	(UA)
NandedWaghala	(M. Corpn)	GreaterVisakhapatnam	(M.Corpn)	Nasik	(UA)
Gulbarga	(UA)	Nellore	(UA)	Guntur	(UA)
Panchkula	(UA)	Guwahati	(UA)	Patna	(UA)

Area 'C' will comprise all areas not mentioned in this list.

NB: U.A. stands for Urban Agglomeration.
